

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2599
TO BE ANSWERED ON THE 16TH DECEMBER, 2025

FUNCTIONING OF APMC MARKETS IN BANSWARA

2599. SHRI RAJKUMAR ROAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of APMC markets linked to the e-National Agriculture Market (e-NAM) during the last five years along with the total agricultural trade conducted on this platform in the country, year, State and district-wise;
- (b) the number of APMC markets currently operating in the Banswara Lok Sabha Constituency along with the number of markets operating under the e-NAM project among them;
- (c) the detailed status of quality testing, weighing machines, internet access and training in these markets; and
- (d) whether the Government proposes effectively implementing e-NAM in all agricultural markets by opening an APMC market at each block level in the Banswara Lok Sabha Constituency and develop a specific plan to address the problems faced by farmers and if so, the time by which it likely to be done and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): 522 mandis have been integrated with the National Agriculture Market (e-NAM) portal during the last five years. In all, 1,522 mandis have been onboarded on the e-NAM platform as of 30 November 2025.

As on 30 November 2025, total trade volume of 12.77 crore metric tonnes (MT) of various agricultural commodities and 54.62 crore units of countable commodities (such as coconut, betel leaf, sweet corn, lemon, and bamboo) has been recorded on the e-NAM platform. The State-wise, district-wise and year-wise details of agricultural trade (value and

volume) conducted on the e-NAM platform from FY 2021-22 to FY 2025-26 (up to November 2025) is available on <https://sfacindia.com> website under “Forms & Documents” section.

(b): As per the information received from Government of Rajasthan, two Agricultural Produce Market Committees (APMCs)-Banswara and Dungarpur-are currently operating in the Banswara Lok Sabha Constituency, and both are integrated with the e-NAM platform.

(c): As per information received from Government of Rajasthan, each APMC has been provided with two quality testing machines, two electronic weighing machines, and internet connectivity with a minimum speed of 5 Mbps under e-NAM. Quarterly training sessions are conducted by the e-NAM State Coordinator. Over the last five years, 40 training programmes have been organised, in which 4,027 stakeholders have been trained.

(d): Agricultural Marketing is a State subject, and APMCs are regulated under the respective State Agricultural Produce Market Committee Acts. e-NAM is a demand-driven scheme, and integration of existing mandis is undertaken based on proposals received from State Governments/UTs. No proposal has been received from the Government of Rajasthan for opening an APMC at each block level in the Banswara Lok Sabha Constituency or for any specific expansion related to e-NAM.
